

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

104. I.A. 2303/2022 (30)
In
C.P.(IB)-3691(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2024**

NAME OF THE PARTIES: Segan Consultancy Services Pvt Ltd
V/s.

Poets Lovers And Lunatics Motion Pictures Pvt Ltd

Appearance

For Applicant : Ashish V. Jha

For Respondent: None Appeared

SECTION 07 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

On the request of the learned counsel for the Resolution Applicant matter is adjourned to **23.08.2024**, on the ground that the objection I.As. are coming up for hearing on 24.07.2024.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)
--Arif--

Sd-

LAKSHMI GURUNG
Member (Judicial)